

posal has been received from the State Government.

(c) No compensation has been given by the Government of India. However, an amount of Rs. 3.30 crores as short-term loan has been sanctioned to the Government of Madhya Pradesh for the purchase of inputs i.e. seeds, fertilisers and pesticides during 1974-75 (upto 30-11-74).

More Sugar Quota for Goa

3664. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Goa asked the Centre for more sugar quota for the State;

(b) whether the Centre has sent the same; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) No, Sir.

(c) The basic quotas of levy sugar for various States (Union Territories) have been fixed on a rational basis, taking into account the population figures as recorded in 1971 Census and the past pattern of consumption. Actual monthly allotments are, however adjusted marginally in relation to the total release of levy sugar for each month. In view of the limited availability and the compelling need to maximise export of sugar, it has not been possible to accede to the request of the Goa Administration.

Funds for use of Waste Land for Agriculture purposes in Goa during Fifth Plan

3665. SHRI PURSHOTTAM KAKODKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is large area of waste land which can be used for Agricultural purposes in Goa; and

(b) whether any fund have been allotted to Goa during the Fifth Plan for development of waste land?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) and (b). Information being collected and will be placed in the Table of the Sabha as soon as possible.

Major and Medium Irrigation Schemes for Irrigation Facilities in Goa in 5th Plan

3666. SHRI PURSHOTTAM KAKODKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the Major and Medium Irrigation Schemes for prescribing irrigation facilities during the Fifth Plan period to Goa;

(b) the additional area to be benefited by such schemes; and

(c) the number and particulars of the Irrigation Schemes to be taken up in the backward districts?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) Salauli a major irrigation project, and damanganga, a joint project with Gujarat and Dadra-Nagar Haveli, both under execution would